

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

(Office of the Registrar General)

**C O R R I G E N D U M**

No. 548 Dated : 01-08-2016

In partial modification of High Court order No. 483 dated 04-07-2016 please read Pay Band of Restorers as "Rs. 4440-7440" instead of "Rs. PB1S- 4440-74440".


By order;

  
(M. K. Hanjura)  
Registrar General

No: 16060-82 / NB Dated 01-08-2016

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Srinagar  
....for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar  
....for information and necessary action.
5. S/Shri \_\_\_\_\_
- ✓ 6. Incharge, NIC, for uploading the same of the High Court website.
7. Office file.

  
Joint Registrar (Adm.) 01-08-2016